

Tackling Naxal Violence

†3594. SHRI RAVI SHANKAR PRASAD:

SHRI SHIVANAND TIWARI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has estimated that the country will be freed from naxalite terror by next two-three years only;
- (b) if so, the details thereof;
- (c) whether it is a fact that Government has decided upon different strategies to tackle naxal, terrorist, separatist and jihadi violence; and
- (d) if so, by when the country is likely to be freed from other kinds of violence?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) All efforts are being taken by the Government to fully contain the menace of the naxalism at the earliest.

(c) and (d) It is incumbent on the security forces of the Central and State Governments to deal with naxals, terrorists, separatists and jihadi violence based upon dynamic analysis threat and by adopting appropriate counterstrategies. The Central Government views the violence and crime by naxals etc., as areas of serious concern and supplements the State Governments in their efforts to address the problem. The Union Government has been on a continuing basis reviewing the security arrangements in the light of the emerging challenges. A number of measures have been taken to supplement the efforts of States both on security and development fronts over a wide range of schemes. Every effort is being made to ensure the rule of law and democratic freedoms enshrined in the constitution to all people in the affected areas.

Streamlining immigration procedure

3595. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that immigration officers at Indira Gandhi International Airport takes more than 30 minutes for clearance of tourists as compared to 5 minute in Singapore, Bangkok, Hongkong, Kuala Lumpur or any other airport in Europe;

†Original notice of the question was received in Hindi.

(b) if so, the reasons therefor; and

(c) what steps Government proposes to take to streamline the immigration procedure by giving officials a proper training for prompt clearance of tourists both at departure/arrivals lounges?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) At the international airports in metropolitan cities, including Delhi, the immigration authorities clear passengers, with due expedition, as per the International Civil Aviation Organization (ICAO) guidelines. As per ICAO guidelines, all passengers requiring not more than the normal inspection, should be cleared within 45 minutes of disembarkation from the Aircraft. Similarly, the departure formalities for all passengers requiring not more than normal inspection, should be completed within a total time period of 60 minutes calculated from the time of the passenger's presenting himself at the first processing point at the airport.

On an average, the time taken by immigration authorities at immigration counters at Indira Gandhi International Airport to clear an arriving passenger is less than one minute while in departure it takes less than two minutes at the immigration counter. Further, 80-85% of the arriving flights are cleared within 30 minutes and around 13% of the flights are cleared within 45 minutes. Recently, in the Airport Service Quality (ASQ) Survey conducted by Airport Council International (ACI), Indira Gandhi International Airport has been ranked favourably as compared to other international airports like Zurich, Taipei, Copenhagen, Melbourne, Athens, etc.

(c) The immigration setup has a permanent training facility, which imparts Immigration Training to all the immigration officers on their induction, besides conducting Refresher Courses from time to time. Further, the manpower at the immigration wing is deployed dynamically to ensure speedy immigration clearance during peak hours / night time. In addition to this, the immigration system at major international airports, including Indira Gandhi International Airport, Delhi, has been modernized with the upgradation of computer systems, implementation of Immigration Control Software (ICS), installation of Passport Reading Machines (PRMs) and Questionable Document Examiner (QDX) Machines, etc., which has considerably improved the immigration services at the international airports. Furthermore, the Advance Passenger Information System (APIS) has been implemented at six international airports, including Delhi, which, besides enhancing the security screening of passengers, would also facilitate passengers by further reducing immigration clearance time.